

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 125/Admin.(Services)/2022 Dated: Allahabad: March 29, 2022

Subject: Regarding Nominations for 05 days Training Programme comprising of 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges Training and 02 Days Training on Civil and Criminal Matters for Civil Judges (JD) of 2018 Batch at JTRI, Lucknow.

Sir,

With reference to your letter no. CIS & Referral Judges Trg./2022-412 dated 23.03.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of 05 days Training Programme comprising of 02 days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges Training and 02 days training on Civil and Criminal Matters for Civil Judges (J.D.) of 2018 Batch, scheduled to be held from **04-08 April, 2022** at JTRI, Lucknow and to nominate the officers whose names are mentioned in the enclosed list-'A' for participation in the same.

I am to inform you further that the Hon'ble Court has also been pleased to nominate the Master Trainers whose names are mentioned in the enclosed list-'B', to impart training on CIS 3.1 at JTRI, Lucknow on the dates mentioned against their names.

Furthermore, the Hon'ble Court has been pleased to nominate **Smt. Meenakshi**, Civil Judge (J.D.), Bijnor, **Sri Utkarsh Singh**, Addl. Civil Judge (J.D.), Mau and **Smt. Shipra Singh**, Addl. Civil Judge (J.D.), Mau for participation in 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 1 Day Mediation Training for Referral Judges from **06.04.2022 to 08.04.2022** at JTRI, Lucknow.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

Encl.: As above

sd/-
I/c Joint Registrar (J) (Services)

No. 125(i)/Admin. (Services)/2022 Dated: Allahabad: March 29, 2022

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the concerned District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
3. The Joint Registrar (J) (Computer), High Court, Allahabad.
4. **Sri Prashant Bilgaiyan**, Law Officer, UP Information Commission, Lucknow.
5. **Smt. Nazma**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Meerut with the request to attend the aforementioned training programme at JTRI, Lucknow.
6. **Sri Mayank Chauhan**, Presiding Officer, Motor Accidents Claims Tribunal, Bareilly.

Encl: As above

sd/-
Deputy Registrar

List- 'A'

JUDICIAL TRAINING & RESEARCH INSTITUTE, U.P., LUCKNOW

05 day Training Programme comprising of 2 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 1 Day Mediation Training for Referral Judges Training and 02 days of training on Civil and Criminal Matters for Civil Judges (JD) of 2018 Batch at JTRI, Lucknow.

Duration: From 04.04.2022 to 08.04.2022

List of Participants

Sl. No.	Name of Officer	Designation	Place of Posting
1.	SMT. NEHA SINGH	Civil Judge (Junior Div.)	Jhansi
2.	SMT. MAHIMA JAIN	Civil Judge (Junior Div.)	Gautambuddha Nagar
3.	SMT. AMBUJ MISHRA	Judicial Magistrate	Ambedkar N. at Akbarpur
4.	SUSHRI MEENAKSHI BANSAL	Judicial Magistrate	Mainpuri
5.	SUSHRI ANJALI PANDEY	Civil Judge (Junior Div.)	Faizabad
6.	SUSHRI SHIVANI	Addl. Civil Judge (Junior Div.)	Rampur
7.	RAJAT SHARMA	Judicial Magistrate	Saharanpur
8.	ROHIT PURI	Civil Judge (Junior Div.)	Saharanpur
9.	SHAMSUL RAHMAN	Addl. Civil Judge (Junior Div.)	Hapur -Garhmukteshwar
10.	SUSHRI SHWETA NAIN	Addl. Civil Judge (Junior Div.)	Saharanpur
11.	MANOJ KUMAR YADAV	Civil Judge (Junior Div.)	Deoria
12.	AVNEESH KUMAR	Civil Judge (Junior Div.)	Kasganj
13.	SMT. NEHA CHAUDHARY	Judicial Magistrate	Hapur
14.	PRADUMAN SINGH	Addl. Civil Judge (Junior Div.)	Jaunpur
15.	SMT. NISHA ALI	Judicial Magistrate	Saharanpur
16.	RAHUL JAISWAL	Addl. Civil Judge (Junior Div.)	Ghazipur -Saidpur
17.	SUSHRI HUMA	Addl. Civil Judge (Junior Div.)	Saharanpur
18.	SUSHRI SHILPA JAIN	Civil Judge (Junior Div.)	Saharanpur
19.	MAYANK SINGH	Civil Judge (Junior Div.)	Rampur
20.	SMT. INDU VERMA	Civil Judge (Junior Div.)	Mirzapur
21.	ABHAY KUMAR	Civil Judge (Junior Div.)	Pratapgarh
22.	SMT. ANSHUL	Addl. Civil Judge (Junior Div.)	Mathura
23.	SMT. NAZMA	Registrar, LandAqui, Rehab&ResettlementAuth.	Meerut
24.	SUSHRI ANURADHA	Addl. Civil Judge (Junior Div.)	Allahabad
25.	SUSHRI ALKA SINGH	Addl. Civil Judge (Junior Div.)	Mathura
26.	SUSHRI MEHA	Judicial Magistrate	Bareilly
27.	ASHISH SINGH	Civil Judge (Junior Div.)	Mathura
28.	ABHAY KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
29.	SUSHRI SANGEETA GAUTAM	Civil Judge (Junior Div.)	Agra
30.	ABHISHEK KUMAR	Civil Judge (Junior Div.)	Basti
31.	ROHIT SONI	Civil Judge (Junior Div.)	Kannauj
32.	SUSHRI NIDHI SAGAR	Civil Judge (Junior Div.)	Pooranpur-Pilibhit

JUDICIAL TRAINING & RESEARCH INSTITUTE, U.P., LUCKNOW

List of CIS Master Trainers

For CIS Training on 07.04.2022 to 08.04.2022 at JTRI

Sl. No.	Name of Officers	Dates of CIS Training
1.	Sri Mayank Chauhan Presiding Officer, Motor Accident Claims Tribunal Bareilly	07.04.2022 to 08.04.2022
2.	Sri Saif Ahmad Addl. Principal Judge, Family Court, Kanpur Nagar.	07.04.2022 to 08.04.2022
3.	Sri Prashant Bilgaiyan Law Officer, UP Information Commission, Lucknow.	07.04.2022 to 08.04.2022
4.	Sri Mritunjay Srivastava Secretary, DLSA, / Civil Judge, Shravasti.	07.04.2022 to 08.04.2022